

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-425/ND/2017

In the matter of :

Shree Nursingsahay Mundungopal Engineers (P) LtdPETITIONER

Vs.

Radius Synergies (P) Limited .. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rohan Sharma, Advocate


For the Respondent/Corporate Debtor : : Mr. Niraj Kumar Singh, Advocate

For the Intervener :

ORDER

Learned Counsel for the Parties are present. Heard the matter at length.

Order is reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

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